

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 130**  
**(IB)-1248(PB)/2018**

**IN THE MATTER OF:**

Shinoj Koshy .... Applicant/petitioners  
v.  
M/s. Granite Gate Properties Pvt. Ltd. .... Respondent

**Order under Section 7 of IBC (CIRP)**

**Order delivered on 06.08.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN,**  
**HON'BLE ACTG. PRESIDENT**

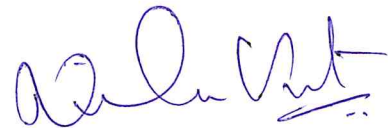
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant -

**ORDER**

The court did not sit today, hence renotified to 09.08.2021.



**Nirmala Vincent**  
**(Court Officer)**

Vineet